

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2ndFLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 16.04.2026

COURT OF REGISTRAR

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For Consideration under Rule 26 (3) of the NCLAT Rules, 2016.

S. No.	Case No.	Name of the parties	Counsel for Appellants
1.	I.A. No. 2603 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Exclusive Capital Ltd. Vs. Vikas Shambhukumar Kasliwal & Anr.	Apoorv Agarwal
2.	I.A. No. 2604 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Satyanarayan Banwarilal Dangayach Vs. Pinakin Surendra Shah Ex- Interim Resolution Professional of Sintex Industries Ltd. & Ors.	Arjun Sheth
3.	I.A. No. 2608 of 2026 in Comp. App. (AT) No. ___ of 2026	Kiritbhai Fulchand Vakharia & Anr. Vs. Sweta Organizers Pvt. Ltd. & Ors.	Arjun Sheth
4.	I.A. No. 2628 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	The South Indian Bank Ltd. Vs. Subodh Kumar Agarwal Liquidator of Nippon Alloy Ltd.	Kausik Chatterjee
5.	I.A. No. 2640 of 2026 in Comp. App. (AT) (Ins) No. ___ of 2026	Badri Prasad Vs. Delhi Liquors & Anr.	Kapil Wadhwa
6.	I.A. No. 2676 of 2026 in I.A. No. ___ of 2026 in Comp. App. No. 213 of 2025	Asha Devi Daga & Anr. Vs. Deepak Industries Ltd. & Ors.	Barnali Basak

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